"That in pursuance of Section 5(g) of the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Post-Graduate Institute of Medical Education and Research, Chandigarh, subject to the other provisions of the said Act."

The Motion was adopted.

12.32 hrs.

BUSINESS ADVISORY COMMITTEE

Third Report

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : Sir, I beg to move :

"That this House do agree with the Third Report of the Business Advisory Committee presented to the House on the 20th March, 1985."

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Third Report of the Business Advisory Commitee presented to the House on the 20th March, 1985."

The Motion was adopted.

12.34 hrs.

MATTER UNDER RULE 377

[*Translation*]

(i) Demand for raising the monthly allotment of Kerosene oil to Kerala

SHRI V. S. VIJAYARAGHAVAN (Palghat)** : Sir, kerosene is used mainly as fuel cooking, lighting, industrial and agricultural purposes, and its demand is for outstripping the supply. The result is that the poor folk in the villages are either not getting kerosene at all or getting a very meager quantity. The quantity supplied by the Centre is not sufficient to meet the actual demand. The Centre is presently supplying 15,750 metric tonnes of kerosene. Apart from meeting the requirement of the public, Kerala has to feed the requirements of industry, agriculture, fishing craft and also titanium products. The fishermen of Kerala are agitating for more kerosene since they use it for working traditional fishing crafts fitted with engines.

Therefore, it is essential that the monthly allotmont of kerosene to Kerala should be raised. I would request the Government to increase the allotment to 18,000 metric tonnes per month.

(ii) Need to expedite construction of the proposed rail-road bridge between Chhitauni and Bagaha railway stations

SHRI MADAN PANDEY (Gorakhpur) : Mr. Deputy-Speaker, Sir, the North East part of U.P. and North-West part of Bihar are divided by Badi Gandak into two parts mutually inaccessible. As a result, there is no possibility of development of these extremely backward areas. One crore people of these two States are living below the poverty line. The area has become a sanctuary for anti-social elements on account of its backwardness as also its being adjacent Nepal. It is becoming a very sensitive area from the international point of view

**The speech was originally delivered in Malayalam.